NATIONAL COMPANY LAW TRIBUNAL SINGLE, BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/610/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJIV GOYAL

NAME OF THE RESPONDENT(S)

: ANTONY PROJECTS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. R. Ba Casulora mariour

ORDER

Counsel for petitioner present. There is no proper record of the notice sent to the respondent. Counsel for petitioner is directed to send fresh notice to the address of the respondent and file proof of the same by way of an affidavit on the next date of hearing. Put up on 08.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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